

List of Operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of Creditor	Identification No.	Details of claim received				Details of claim admitted				Amount of claim under verification	Amount of Claim Admitted	Amount of Claim Balance	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by pending deposit	Whether Ins/retained (Yes/No)	Amount covered by guarantee	% share in total admitted				
1	STATE INDIA PRIVATE LIMITED	U72900MH1994PT030445	14.04.2023	12079717	12079717	OC	NA	NA	NA	25.80	-	-	-	This claim include "Sue, Inq and Discr". The suit had not filed claim on behalf of anyone, during the CIR Process both the companies are claim that separately upon the verification thereof on the 1st. Hence claim is admitted
2	Zee Entertainment Enterprises Limited	192113MH1992PT003767	16.04.2023	134110907	134110907	OC	NA	NA	NA	26.84	-	-	-	Claim Admitted
3	Nature Akshay Private Limited	U93000DL2018PT032790	23.03.2023	423776	340776	OC	NA	NA	NA	0.04	146000	-	-	No claim received during Liquidation Process, only and received to request for consider the same as filed during CIR Process. As per OC claim pertains to invoice of for the period 1-5-19 to 31-5-19. M/S NSE Studios (hereinafter for making payment is also attached). The claim pertains to advance deposit of Rs. 146000 not supported by CD. The claim pertains to advance deposit of exchange vouchers, Set of Box, Dish Antenna, assurance. Claim admitted (279000/-29300)
4	M H Swarna Marketing Private Limited	UG1109DL1990PT034445	17.04.2023	7215114	999900	OC	NA	NA	NA	0.20	621214	-	-	No claim received during Liquidation Process, only and received to request for consider the same as filed during CIR Process. As per books of Accounts claim is Nil. Further Invoice are in Name of Panel OC has filed from C instead of from B. No supporting document is provided for claim.
5	Maha Tech Academy (Entrepreneur)	-	-	200000	200000	OC	NA	NA	NA	0.04	0	-	-	No claim or and received during Liquidation Process, therefore, we consider claim as filed during CIR Process. The claim pertains to advance deposit of exchange vouchers. Payment made by OC to CD. The claim pertains to advance deposit of exchange vouchers. OC has filed from C instead of from B.
6	Independent Services Company	-	09.04.2023	823044	400000	OC	NA	NA	NA	0.08	783044	-	-	OC has claimed Rs. 823044. The amount OC has paid to Panel Workmen. As per books of Accounts OC has paid only Rs. 4,00,000 to CD. While CD has claimed Rs. 823044. The claim pertains to advance deposit of exchange vouchers, Set of Box, Dish Antenna, assurance. CD has transferred the amount to Panel Technology.
7	L N Marketing	-	-	3601000	3600000	OC	NA	NA	NA	0.72	0	-	-	No claim or and received during Liquidation Process, therefore, we consider claim as filed during CIR Process. The claim pertains to advance deposit of exchange vouchers. OC has filed from C instead of from B.
8	Marketing Marketing	-	-	1800000	1800000	OC	NA	NA	NA	0.36	0	-	-	No claim or and received during Liquidation Process, therefore, we consider claim as filed during CIR Process. The claim pertains to advance deposit of exchange vouchers. OC has filed from C instead of from B.
9	Kash Electronics	-	-	2100000	2100000	OC	NA	NA	NA	0.42	0	-	-	No claim or and received during Liquidation Process, therefore, we consider claim as filed during CIR Process. The claim pertains to advance deposit of exchange vouchers. OC has filed from C instead of from B.
10	Pro Services M/s Sampada Management Services	-	31.03.2023	587475	587475	OC	NA	NA	NA	0.11	0	-	-	No claim or and received during Liquidation Process, therefore, we consider claim as filed during CIR Process. The claim pertains to advance deposit of exchange vouchers. OC has filed from C instead of from B.
11	Movers Online (Online Services)	-	16.04.2023	199999	199999	OC	NA	NA	NA	0.04	0	-	-	No claim or and received during Liquidation Process, therefore, we consider claim as filed during CIR Process. The claim pertains to advance deposit of exchange vouchers. OC has filed from C instead of from B.
12	Kanhad Communication	-	-	2500000	2500000	OC	NA	NA	NA	0.50	0	-	-	No claim or and received during Liquidation Process, therefore, we consider claim as filed during CIR Process. The claim pertains to advance deposit of exchange vouchers. OC has filed from C instead of from B.
13	Mahadevi Enterprises (Pawan Mahadevi)	-	-	872276	500000	OC	NA	NA	NA	0.10	822276	-	-	No claim or and received during Liquidation Process, therefore, we consider claim as filed during CIR Process. The claim pertains to advance deposit of exchange vouchers. OC has filed from C instead of from B.
14	Shree SAI Services (Mahagayatri Parvati)	-	-	500000	500000	OC	NA	NA	NA	0.10	0	-	-	No claim or and received during Liquidation Process, therefore, we consider claim as filed during CIR Process. The claim pertains to advance deposit of exchange vouchers. OC has filed from C instead of from B.



Anup Kumar

Anup Kumar
 Liquidator of M/s Independent TV Ltd.
 27, Regd. No. 198/17/A-002/19-ANUP-002/17-18/10/19
 The Insolvency Court, Delhi-110054
 Email Id: sachindwanupsc@gmail.com

34	M/s Omvedha & Media Limited	1,69,23,00,000/7,27,487	24.07.2023	34,43,417	31,1,729	OC	NA	NA	NA	0.00	-	NA	3,00,000	-	-	-	-	-	No. any claim claims in the statement submitted dated 29.11.2015 and no other supporting proof of evidence shown, therefore entire amount has been credited
35	M/s. Kalyan Das	-	24.03.2023	23280	28280	OC	NA	NA	NA	6.000	84718447	NA	6439739	-	-	-	-	-	CLAIM ADMITTED
TOTAL				91526418	49964487					100.00	84718447		6439739						